

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2011  
ANSWERED ON:22.11.2010  
INQUIRY INTO 2G SPECTRUM  
Ray Shri Rudramadhab

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Supreme Court has expressed their concern over the slow pace of the probe being conducted in the matter of allocation of 2G spectrum;
- (b) if so, the reaction of the Government thereto; and
- (c) the steps taken to expedite the inquiry in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to (c) Madam, there have been some Media Reports regarding certain observations, purported to have been made by the Hon'ble Supreme Court regarding investigations relating to allocation of 2G spectrum. However, no such written order has been passed by the Hon'ble Supreme Court in the matter of allocation of 2G spectrum. Hence, the need for a reaction or consequential step does not arise.